

**N.T.C. Showrooms in Hilly Areas of
Uttar Pradesh**

1487. SHRI HARISH RAWAT: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to open some N.T.C. showrooms in the hilly areas of Uttar Pradesh during the year 1990-91; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

[English]

Jute Industry

1488. SHRI SANAT KUMAR MANJAL: Will the Minister of TEXTILES be pleased to state:

(a) whether the jute industry is facing crisis and stiff competition in exporting the jute items from the neighbouring Bangladesh; and

(b) if so, the steps being taken to revamp this industry by re-opening the viable jute mills and explore further, the export market for jute goods?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Indian Jute Industry is facing difficulties in exporting jute items on account of stiff competition not only from other exporting countries like Bangladesh and Thailand but also from synthetic substitutes. In spite of these difficulties, the export performance of the

jute sector in 1989-90 is likely to be better than the previous year.

(b) The number of closed jute mills today stands at only nine, as compared to 24 in July, 1989. Reopening of closed jute mills is essentially a State subject. The Government of India, however have taken a number of steps to revamp this industry like introduction of Jute Modernisation Fund Scheme, Special Jute Development Fund, duty-free import of identified machinery items etc. On the export front, Government has continued the policy of grant of CCS, introduction of External Market Assistance Scheme, introduction of Loss Sharing Scheme in Global Tenders etc. The export markets are being continuously monitored to devise suitable export strategies.

Re-Settlement and J.J.Colonies

1489. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of resettlement and J.J.Colonies in Delhi;

(b) the total amount allocated and actually spend on the maintenance of these colonies during the last three years, year-wise;

(c) whether there were instances for non-utilisation of the allocated funds, if so, the reasons thereof and action taken against the concerned authorities for this lapse;

(d) whether Government propose to conduct a fresh of the spot study of these colonies for adequate supply of water, electricity and other necessary facilities to improve the living conditions of their inhabitants, keeping in view the deteriorated hygenic conditions of these colonies; and

(e) if so, when?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a)

Forty four.

(b)	Rupees in lakhs	
Year	Amount released by Delhi Admn.	Amount Spent by M.C.D.
1989-90	Rs.1900.00	Rs.1594.71 (As on 31.1.1990)
1988-89	Rs.1736.00	Rs. 1742.12

Before 1.6.88 the maintenance of Re-settlement Colonies was with DDA & Plan allocations were made by the Delhi Administration. D.D.A. spent a sum of Rs. 2212.00 lakhs in 1987-88 and Rs. 1034.00 lakhs in 1988-89 respectively from its own sources.

(c) Does not arise in view of reply to Part (b) above.

(d) No fresh spot study is necessary as facilities such as water supply, electricity etc. are already being provided.

(e) Does not arise in view of reply to Part (d) above

Unemployment

1490. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of LABOUR be pleased to state:

(a) the total number of unemployed persons registered with the Employment Exchanges as on 31st December, 1989 State-wise;

(b) the number of persons got regis-

tered with the Employment Exchanges during 1989 and how many of them got employment, State-wise; and

(c) effective steps taken/proposed to be taken to solve the problem of unemployment in the country?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). A statement containing State-wise number of job-seekers, on Live Register of Employment Exchanges, not all of whom are necessarily unemployed, as on 31.12.1989, those registered during 1989 and total placements effected during 1989 is given belows. The information regarding placements relates to the total placements made in 1989 out of those on the Live Register of the Employment Exchanges, irrespective of the year of their registration.

(c) Government is committed to Right to Work for every citizen. This is proposed to be achieved, inter alia, through increased investment in the rural areas and promotion of industrial development in such a way as to maximise employment.